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Crl.A.No. 1262 OF 1997  
ITEM No.103

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1262 OF 1997

S. Somashekar (Dead) by L.Rs. Appellant(s)

VERSUS

State of Karnataka

Respondent(s)

(With application for imposing punishment on the appellant)

Date : 31/03/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Naresh Kaushik,Adv.  
Ms. Shilpa Chohan,Adv.  
Mrs. Lalita Kaushik,Adv.

For Respondent (s)Mr. Siddharth Dave,Adv.  
Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Naresh Kaushik, learned counsel appearing for the appellants started his arguments at 3.20 PM and was on his legs when the Court rose for the day. The matter remained part-heard.

(Neena Verma) (Vijay Aggarwal)  
Court Master Court Master